## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:221 ANSWERED ON:13.03.2012 COASTAL SECURITY SCHEME

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of coastal security scheme under implementation in the country and the funds sanctioned and released under different heads during the last one year, State-wise;
- (b) whether the Government has reviewed the performance of the said scheme recently;
- (c) if so, the details thereof;
- (d) whether the Government is issuing identity cards to inhabitants of coastal areas in view of the threat perception in the said region; and
- (e) if so, the details thereof and the time by which it is likely to be completed?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Lok Sabha unstarred Question No.221 regarding Coastal Security Scheme for answer on 13/03/2012

(a) The Government is implementing the Coastal Security Scheme in two Phases. The implementation of the Coastal Security Scheme Phase - I which provides for 73 Police Stations, 97 Check Posts, 58 Out Posts, 30 Barracks, 204 boats, 153 Jeeps and 312 Motorcycles has been completed on 31.03.2011.

Coastal Security Scheme Phase II has been approved for implementation over a period of five years, starting from 1st April, 2011. The Scheme provides for 131 Marine Police Stations, 60 jetties, 10 marine operation centers, 180 (12Ton) boats, 35 RIBs (Rigid Inflatable Boats), 10 large vessels (A&N), 131 Four wheelers and 242 motorcycles.

Details of Funds released for Creation of Infrastructure during the year 2011-12 are at annexure -I.

- (b) & (c) The performance of the scheme is regularly reviewed in the National Committee on Strengthening Maritime and Coastal Security against threats from sea (NCSMCS) headed by Cabinet Secretary.
- (d) & (e) Department of Fisheries is taking steps to issue biometric ID cards to all the fishermen. 1828912 fishermen have been identified by D/O Fisheries, M/o Agriculture for issuance of ID cards. The consortium of Central Public Sector Undertakings has been assigned the duty of production of cards and till 6/03/2012, 58599 Cards have been produced.

The Registrar General of India (RGI) has been mandated to issue Multi-purpose National Identity Cards (MNICs) to the population in the coastal villages. RGI nominated consortium of Central Public Sector Undertakings has produced 13 lakhs cards up to 07/03/2012. The project will be completed by March, 2013.